

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

20. IA 2689/2022 IA 1883/2022 IA 303/2021 IA 2844/2022
In C.P. (IB)/1005(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.06.2024

NAME OF THE PARTIES: - IA 2689/2022 SMS India Pvt Ltd
V/s
Avil Menezes
IA 1883/2022 SMS India Pvt Ltd
V/s
Avil Menezes
IA 303/2021 Avil Menezes
V/s
Sanjiv Visvambhar Pophale
IA 2844/2022 Avil Menezes Liquidator of
Varron Autokast Limited
IN THE MATTER OF
Indian Overseas Bank
V/s
Varron Autokast Limited

Section: 60(5) Rule 11 of NCLT, 2016 U/s 7 of (IBC)

ORDER

IA.No.2689/2022, IA.No.1883/2022, IA.No.303/2021, IA.No.2844/2022: -
Adv. Kinjal Goyal appeared for the Applicant in IA.No.2689/2022 and
IA.No.1883/2022 through VC. Adv. Aniruth Purusothaman appeared for the
Respondent. List this matter on **02.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)